

(14)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/74/(IB)/2017  
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD  
NAME OF THE RESPONDENT(S) : MARG LIMITED  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S. Indumathi Bai

Counsel for Petitioner



V. J. ARUL RAJ

Counsel for Respondent



ORDER

Counsel for petitioner present. Counsel for respondent present and prayed time submitting that the respondent is intending to settle the matter with the petitioner and in the process they are making efforts for reconstruction of loan. In view of the submissions, time is extended at request. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)